

**COURT NO. 10**  
**THE HONOURABLE SRI JUSTICE K.SURENDER**

**To be heard on Tuesday the 30th day of July 2024(AT 10:30 AM - HYBRID MODE)**  
**NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -**  
**<https://tshc.vconsol.com/login>**

**(DAILY LIST-1)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR ORDERS OF COURT</b>				
1	SA/1403/2016/(Filing No.) IA 1/2016(SAMP 122/2016)(Condone Delay Petition) IA 3/2016(SAMP 1405/2016)(Injunction Petition)	K VENUMADHAV	P V SANJEEVA RAO G MADHUSUDHAN REDDY (R12) R1-APP BY SANJEEVA RAO R2- UN SERVED R3- DIED VIDE C.T R6- EXPIRED VIDE POSTAL ENDORSEMENT RR4,5,7 TO 12 APP BY MR.G.MADHUSUDANRAO	KARIMNAGAR
2	SA/10725/2016/(Filing No.) IA 1/2016(SAMP 1324/2016)(Condone Delay Petition)	V HANUMANTH RAO	RR-1 to 3 Proof of service not filed RR- 1 to 3 Notice sent not yet returned Memo Proof of Service filed vide USR No.68878 dated 26-07-2023	MAHABUBNAGAR
<b>FOR DISMISSAL</b>				
3	CRLRC/1653/2009	S BHOOMA GOUD	PUBLIC PROSECUTOR	NALGONDA
4	CRLRC/1808/2009	NAMBI KRISHNA	PUBLIC PROSECUTOR	MAHABUBNAGAR
5	CRLRC/1981/2009	SOMASEKHAR VADDI	PUBLIC PROSECUTOR	NALGONDA
6	CRLA/31/2010	M SURENDER RAO	R RAMACHANDRA REDDY(SC FOR ACB) PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL
7	CRLRC/207/2010	CHINTHAKINDI AVINASH KUMAR LEGAL AID	PUBLIC PROSECUTOR	HYDERABAD
8	CRLRC/583/2010	J PRABHAKAR	T V RAMANA RAO	NALGONDA
9	CRLA/906/2010	DONTIREDDY SRINIVASA REDDY	PUBLIC PROSECUTOR MEMO FILED USR 68054/23. PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
10	CRLA/1314/2011	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
11	SA/1535/2014/(Filing No.) IA 3/2014(SAMP 1539/2014)(Condone Delay Petition) IA 1/2022(GP Holder Petition)	R A ACHUTHANAND	KATIKA RAVINDER REDDY R1 R2 UNSERVED.Memo filed vide USR No.62647 dated 20/07/2022	HYDERABAD
12	SA/41316/2014/(Filing No.) IA 1/2015(SAMP 397/2015)(Condone Delay Petition) IA 2/2015(SAMP 6789/2015)(Injunction Petition) IA 1/2017(SAMP 473/2017)(Substitute Petition)	M SIVA JYOTHI	R1- SERVED RR 2&3-UN SERVED	RANGA REDDY
<b>FOR ORDERS</b>				
13	CRLA/367/2008	J ASHVINI KUMAR	SRIDHAR CHIKYALA SC SPL PP ACB TS RCF SENT LC RECORD NOT RECEIVED	HYDERABAD
14	MACMA/1428/2012	M KRISHNA REDDY	P N A CHRISTIAN	WARANGAL

KATTA LAXMI PRASAD (R2)  
R1 UNSERVED  
R2 SERVED  
R3 APP  
(LETTER)

15	CRP/4854/2013 IA 1/2013(CRPMP 6649/2013)(Stay Petition) IA 1/2014(CRPMP 2149/2014)(Vacate Stay Petition) IA 1/2024(Implead Petition)	R A ACHUTHANAND	M V B S NARASIMHA ANUDEEP (R2) M V B S NARASIMHA ANUDEEP (R3) M V RAMANA T S ANAND (R12) MAYUR SRIVASTAVA M V B S NARASIMHA ANUDEEP, counsel for RR 2, 3	HYDERABAD
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**SPECIALLY IDENTIFIED CASES**

16	CRP/5070/2017 IA 1/2017(CRPMP 6587/2017)(Suspension Petition)	C HARI PREETH		RANGA REDDY
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**INTERLOCUTORY**

17	MACMA/5079/2008 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Petition)	K SARALA MAHENDER REDDY	N MOHAN KRISHNA R 1SERVED R 2 DISMISSED VIDE CO dt 15/09/16	NIZAMABAD
18	MACMA/1924/2010 IA 1/2010(MACMAMP 5161/2010)(Miscellaneous Petition)	S SURENDER REDDY	A RAMAKRISHNA REDDY (R2) R-1 SERVED R-2 APP BY Mr.A.RAMAKRISHNA REDDY	RANGA REDDY
19	MACMA/2194/2012 IA 3/2009(MACMAMP 6239/2009)(Vacate Stay Petition)	A RAMAKRISHNA REDDY	P RADHIVE REDDY RR 1 & 2 APP RR 3 & 4 MINORS REP BY R1 R5 UNSERVED (LEFT)	NIZAMABAD

**FINAL HEARING**

20	MACMA/2293/2005 MACMA/2023/2005	KOTA SUBBA RAO	P DEVENDER R1 APP R2 NOT NECESSARY PARTY MEMO FILED USR NO 173/2012 (LETTER)	MEDAK
21	MACMA/2023/2005	P DEVENDER	KOTA SUBBA RAO R1 DISD FOR DEFAULT VIDE C.O.DT.04/01/2012 R2 APPEARANCE	MEDAK
22	MACMA/1553/2008	CH JANARDHAN REDDY	KOTA SUBBA RAO R1 DISD FOR DEFAULT VIDE C.O.DT.20/09/2005 R2 SERVED	NALGONDA
23	MACMA/2035/2008		M RAM MOHAN REDDY (SC FOR TSRTC) APPELLANTS 1 TO 3 UNSERVED (NSP) APPELLANT4 NOTICE SENT NOT YET RETURNED SR APP BY THOOM SRINIVAS VIDE C.O.DT.21/04/2023	NALGONDA
24	MACMA/2046/2008	V SUBRAHMANYAM	G SUNDARESAN V SAMBASIVA RAO (R2) R1 DISD FOR DEFAULT VIDE C.O.DT.11/8/16 R2 SERVED	ADILABAD
25	MACMA/2050/2008	V SUBRAHMANYAM	G SUNDARESAN V SAMBASIVA RAO (R2) R1 DISD FOR DEFAULT VIDE C.O.DT. 13/7/16 R2 APP	ADILABAD
26	MACMA/2721/2008	S SATYAM REDDY	A V K S PRASAD R1 NOT NECESSARY VIDE C.T. R2 APP	NALGONDA
27	MACMA/2752/2008	B HARINATH RAO	V VENKATARAMI REDDY (R2)	WARANGAL

R1 NOT NECESSARY VIDE C.T.  
R2 APP

28	MACMA/3044/2008	P RADHIVE REDDY	S A V RATNAM R1 SERVED R2 APP	NIZAMABAD
29	MACMA/3162/2008	K L N RAO	RAVI SHANKAR JANDHYALA KOTA SUBBA RAO (R2) SOLE APPELLANT FRESH NOTICE SENT NOT YET RETURNED R1 SERVED R2 APP	HYDERABAD
30	MACMA/3200/2008 MACMA/628/2014	AJAY KUMAR MADISETTY	K S N MURTHY	WARANGAL
31	MACMA/628/2014	K S N MURTHY	AJAY KUMAR MADISETTY RR 1 TO 3 APP R4 DISD FOR DEFAULT VIDE C.O.DT.16.09.2011	WARANGAL
32	MACMA/4200/2008	S SURENDER REDDY	S SATYANANDA RAO (R2) R1 Not necessary vide c.t. R2 App	NIZAMABAD
33	MACMA/5103/2008	B V APARNA LAKSHMI	B L PRASUNA APPELLANTS 1 TO 3 NOTICE SENT NOT YET RETURNED R 1 REMAINED EXPARTE BEFORE THE TRIBUNAL NO NOTICE IS NECESSARY VIDE CO dt 15/09/16 R 2 APP	MEDAK
34	MACMA/5120/2008	N SRUSHMAN REDDY	G RAJESHWAR RAO A V K S PRASAD (R10) R 1 APP Mr.G.RAJESHWAR RAO R 2 APP	MAHABUBNAGAR
35	MACMA/5153/2008	P RADHIVE REDDY	S A V RATNAM R 1 DIED VIED C.T R 2 APP By S.A.V.RATNAM R 3 DISMISSED VIDE CO Dt 15/09/16	NIZAMABAD
36	MACMA/2647/2009	V HANUMANTH RAO	P SATYA MANJULA R1 UNSERVED R2 APP	MAHABUBNAGAR
37	MACMA/216/2010	C VIKRAM CHANDRA	RR 1 AND 2 NOTICE SENT NOT YET RETURNED RRS 3 TO 7 NOT NECESSARY VIDE C.T	HYDERABAD
38	MACMA/319/2010	VANGA ANITA	P V RAMANA (R21) NASARAI AH GOLLA (R22) RRS 1,2,3 AND 5 SERVE R4 UNSERVED	KHAMMAM
39	MACMA/378/2010	DHANUNJAYA REDDY K	R1 UNSERVED R2 SERVED R3 UNSERVED	HYDERABAD
40	MACMA/384/2010	P RAJANI REDDY	R1 NOTICE SENT NOT YET RETURNED R2 NOT NECESSARY VIDE C.T	KHAMMAM
41	MACMA/435/2010	CH JANARDHAN REDDY	R1 DIED AS PER POSTAL ENDORSEMENT R2 REFUSED AS PER POSTAL ENDORSEMENT	NIZAMABAD
42	MACMA/450/2010	B N SWAMIJI	N S BHASKARA RAO R1 UNSERVED R2 SERVED	KHAMMAM

43	MACMA/747/2010	M KRISHNA REDDY	V DURGA K KISHOR KUMAR REDDY (R7) R1 UNSERVED R2 APPEARANCE	HYDERABAD
44	MACMA/758/2010	E VENUGOPAL REDDY	N PRAVEEN REDDY (SC FOR TSRTC) SR APP	RANGA REDDY
45	MACMA/783/2010	K RAJITHA	KOTA SUBBA RAO R1 APPEARANCE R2 UNSERVED	NALGONDA
46	MACMA/787/2010	RAMACHANDAR RAO VEMUGANTI	D RAMAKRISHNA REDDY (R2) APPELLANTS 1 TO 6 APP BY V.RAMACHANDER RAO R1 SERVED R2 APP	KARIMNAGAR
47	MACMA/821/2010	SRINIVASA MURTHY CHEEDELLA	P HARINATH GUPTA (R2) R1 UNSERVED R2 APP	NIZAMABAD
48	MACMA/1095/2010	P RADHIVE REDDY	A VEERASWAMY S A V RATNAM (R11) R-1 APP BY Mr.A.VEERASWAMY R-2 NOTICE SENT NOT YET RETURNED	NIZAMABAD
49	MACMA/1129/2010 MACMA/3992/2012	G RAMESH KUMAR	N MOHAN KRISHNA R1 UNSERVED R2 APPEARANCE	MAHABUBNAGAR
50	MACMA/3992/2012	N MOHAN KRISHNA	G RAMESH KUMAR RR 1 TO 3 & 5 APP R4 UNSERVED	MAHABUBNAGAR
51	MACMA/1488/2010	PALLE SRIHARINATH	KOTA SUBBA RAO R-1 SERVED R-2 UNSERVED [LEFT]	MEDAK
52	MACMA/1489/2010	PALLE SRIHARINATH	R VENKAT RAO KOTA SUBBA RAO (R2) R-1 UNSERVED [LEFT] R-2 APP	KHAMMAM
53	MACMA/1490/2010	PALLE SRIHARINATH	KOTA SUBBA RAO R-1 SERVED R-2 UNSERVED [LEFT]	MEDAK
54	MACMA/71/2012	CHANDRASEKHAR REDDY GOPIREDDY	S V R SUBRAHMANYAM	HYDERABAD
55	MACMA/258/2012	CHANDRASEKHAR REDDY GOPIREDDY	M SRINIVASA RAO APPELLANTS 1 TO 3 APP BY CHANDRA SEKHAR REDDY GOPIREDDY R1 DISD FOR DEFAULT VIDE C.O.DT.12/09/2011 R2 APP	HYDERABAD
56	MACMA/628/2012	V KRISHNA RAO	R1 TO R4 UNSERVED	MEDAK
57	MACMA/1314/2012	S SURENDER REDDY	R-1 SERVED R-2 SERVED R-3 SERVED	ADILABAD
58	MACMA/1351/2012	S CHALAPATHI RAO	T MAHENDER RAO R-1 SERVED R-2 APP BY Mr.T.MAHENDER RAO	KHAMMAM
59	MACMA/1356/2012	K MALLESHWARI	A RAMAKRISHNA REDDY M V S SARMA (R11) R-1 DISMISS FOR DEFAULT VIDE CO dt 19/6/12 R-2 APP BY M/s KAMALA RANI SERVED	RANGA REDDY

dt 19/6/12

60	MACMA/1659/2012	T VISWARUPA CHARY	P BHANU PRAKASH NARESH BYRAPANENI (R24) SR APP	RANGA REDDY
61	MACMA/2044/2012 MACMA/2081/2012	JAGATHPAL REDDY KASI REDDY	M SATISH REDDY (R2) M SATISH REDDY (R27) R1 UNSERVED R2 APP R3 SERVED	HYDERABAD
62	MACMA/2081/2012	M SATISH REDDY	C SUNILKUMAR REDDY(SC FOR APSRTC) RR 1 & 3 NOTICE SENT NOT YET RETURNED R2 MINOR REP BY R1 RR 4 & 5 UNSERVED R6 APP	HYDERABAD
63	MACMA/3362/2012	V KRISHNA RAO	C A R SESHAGIRI RAO RRS 1 TO 4 APP R5 DISD FOR DEFAULT VIDE C.O.DT:21/12/11	WARANGAL
64	MACMA/61/2013 IA 1/2024(Fix an Early Date)	MOHD MUMTAZ PASHA	H VENUGOPAL SR APP (LETTER)	NALGONDA
65	MACMA/2224/2013	JAGATHPAL REDDY KASI REDDY	V SAMBASIVA RAO R1 UNSERVED R2 APP BY Mr.V.SAMBASIVA RAO (LETTER)	HYDERABAD
66	MACMA/409/2014 MACMA/1058/2016	M RAMALINGESWARA REDDY	M BHASKARA LAKSHMI	HYDERABAD
67	MACMA/1058/2016	M RAMALINGESWARA REDDY	M BHASKARA LAKSHMI	HYDERABAD
68	MACMA/2741/2016	N VASUDEVA REDDY(SC FOR RTC)	V ATCHUTA RAM R1 APP R2 UNSERVED (NOT CLAIMED)	HYDERABAD

**ADMISSION**

69	CRP/3609/2013 IA 1/2013(CRPMP 4825/2013)(Fix an Early Date)	SRINIVAS POLAVARAPU	P DURGA PRASAD RR1,3& 4 APP BY MR. P. DURGA PRASAD ADV R2 DIED MEMO PROOF OF SERVICE FILED VIDE USR NO. 1444/2013	RANGA REDDY
70	CRP/3369/2017	M.V. PRATAP KUMAR	G RAVI CHANDRA SEKHAR (R4) G RAVI CHANDRA SEKHAR (R6) R3 DIED PER LRS R4 RECEIVED SERVED ACKNOWLEDGMENT VIDE MEMO USR NO.4634/17 FILED RR-4&6 APP BY G.RAVI CHANDRA SHEKAR ADVOCATE.R3-DIED PER LRS.RR-1,2,5,7 & 8 NOTICE SENT NOT YET RETD.	RANGA REDDY

**INTERLOCUTORY**

71	CRP/444/2013 IA 1/2013(CRPMP 583/2013)(Stay Petition) IA 3/2018(Compromise Petition)	K V BHANU PRASAD	M V DURGA PRASAD V RAVI KIRAN RAO GP FOR ARBITRATION (R3) R2 UNSERVED,G P FOR ARIBITRATION FOR RR 3 AND 4	RANGA REDDY
72	CRP/3774/2014 IA 1/2018(Extension Petition)	P VENKAT REDDY	M/S INDUS LAW FIRM	RANGA REDDY
73	CRP/4349/2014 IA 1/2023(Leave Petition) IA 1/2024(L R Petition)	R A ACHUTHANAND	GP FOR ARBITRATION SR- NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR	KARIMNAGAR

NO.90764/22,96030/22.SR-SERVED.MEMO FILED VIDE USR NO.99844/22.

74	CRP/4400/2014 IA 1/2014(CRPMP 6017/2014)(Suspension Petition)	B RANGANADH RAO	D GOVERDHANACHARY SR-APP	WARANGAL
75	CRP/14676/2014/(Filing No.) IA 1/2014(CRPMP 4142/2014)(Condone Delay Petition) IA 2/2014(CRPMP 4143/2014)(Dispense with Petition) IA 4/2014(CRPMP 14678/2014)(Suspension Petition)	K B RAMANNA DORA	M RAJAMALLA REDDY KIRAN REDDY MALLARAPU (R129) RR1 TO 3 FRESH NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FIELD R3-APP BY M.KIRAN REDDY. RR-1&2 NOTICE SENT NOT YET RETD.	MEDAK
76	CRP/4106/2016 IA 1/2016(CRPMP 5327/2016)(Suspension Petition) IA 1/2018(Vacate Stay Petition) IA 2/2018(Extension Petition) IA 1/2020(Miscellaneous Petition) IA 1/2021(Permission Petition) CRP/4186/2016	GADDAM SRINIVAS	R GOVINDU NOTICE SENT TO THE PROPOSED RESPONDENTS RR22TO24 NOT YET RETD AS PER C.O.DT.03/12/21,PROOF OF SERVICE NOT FILED RR-22TO24 SERVED.PROPOSED LRS,MEMO FILED VIDE USR NO.7749/22.	RANGA REDDY
77	CRP/4186/2016 IA 1/2016(CRPMP 5437/2016)(Stay Petition) IA 1/2020(Miscellaneous Petition)	GADDAM SRINIVAS	R GOVINDU NOTICE SENT TO THE PROPOSED RESPONDENTS RR10,14TO16 NOT YET RETD AS PER C.O.DT.03/12/21,PROOF OF SERVICE NOT FILED	RANGA REDDY
<b>FINAL HEARING</b>				
78	CRP/4680/2010	N ASHOK KUMAR	J SURESH BABU GP FOR ARBITRATION (R2) R1 DIED, RR 4,5,7,8,11 TO 13 APP. BY J. SURESH BABU RR 2, 3 G.P. FOR ARBITRATION, R6 DIED MEMO FILED VIDE USR NO. 97921/22 R9 CORRECT ADDRESS NOT FURNISHED BY THE RESPONDENT COUNSEL R10 RETURNED UNSERVED, REFUSED	MAHABUBNAGAR
79	CRP/2213/2013	K GOVERDHAN REDDY	R1 SERVED R2 NOTICE SENT NOT YET RETURNED R3 RECEIVED ACKNOWLEDGEMENT WITHOUT SIGNATURE	MEDAK
80	CRP/4361/2013	NIMMAGADDA SATYANARAYANA	RIZWAN ALI SHAIK R1 DIED VIDE CT, RR 2 TO 5 APP., BY RIZWAN ALI SHAIK	ADILABAD
81	CRP/4995/2013 IA 1/2024(Receive Docs Petition) CRP/4990/2013	Y KRISHNA MOHAN RAO	J VENKATESWARA REDDY	RANGA REDDY
82	CRP/4990/2013 IA 1/2024(Receive Docs Petition)	Y KRISHNA MOHAN RAO	J VENKATESWARA REDDY	RANGA REDDY
83	CRP/1404/2014	J SURESH BABU	M ACHUTA REDDY R1 DIED RR2 TO 12 APP BY MR. M.ACHUTA REDDY R3 SERVED NOTICE SENT TO PETITIONER NO.1&2 NOT YET RETURNED	MAHABUBNAGAR
84	CRP/3869/2014	K VENKATESH GUPTA	YELLAPRAGADA SRINIVASA MURTHY J SURESH BABU (R9)	MAHABUBNAGAR

SR-APP

85 CRP/4193/2014 SURESH SHIV SAGAR RANGA REDDY  
CRPMP NO.5727/14 IN CRP NO.4193/14:-  
RR3,7 DIED VIDE CT  
RR4TO6,8TO11,14,19  
RR12,17 RETD UNSERVED NOT  
CLAIMED DEEMED TO BE SERVED  
RR13,15,16,18 APP.,  
AS PER C.O.DT.05/02/2015 NOTICE TO  
RR3TO19  
RR12 & 17 FRESH NOTICE SENT NOT  
YET RETD  
PROOF OF SERVICE NOT FILED  
RR 12 AND 17 NOTICE SENT NOT YET  
RETURNED

86 CRP/4917/2015 K V BHANU PRASAD ADILABAD  
S SRIDHAR  
M R S SRINIVAS  
RR1,2 APP BY M.R.S.SRINIVAS. R3  
SERVED

**INTERLOCUTORY (FIRST APPEALS)**

87 AS/421/2014 K B RAMANNA DORA RANGA REDDY  
IA 1/2021(Direction Petition)  
SURESH SHIV SAGAR  
MOHD SHUJAUDDIN (R25)  
BATTA DUE WITH A PETITION DETAILED  
AND CORRECT ADDRESSES FOR RR-14  
& 21  
RR-1 & 3-APP BY M/S SURESH SHIV  
SAGAR  
RR-2,10,11,13 15 TO 18-APP BY M/S  
MOHAMMED SHUJAUDDIN  
RR-4 TO 9,19,20,22 & 23-SERVED  
R-12-DIED VIDE C.T.

88 AS/149/2017 KARUNAKAR REDDY RANGA REDDY  
IA 3/2019(Vacate Stay  
Petition)  
K RAGHUVVEER REDDY  
K DEVENDER  
M/s RESU LAW OFFICE (R2)  
K DEVENDER (R22)  
K DEVENDER (R71)  
K DEVENDER (R9)  
RAVIKANTH K (R1)  
R1-APP BY M/S K.RAGHUVVEER REDDY  
R2-APP BY RESU LAW OFFICE  
RR-3,7,13 & 19-SERVED  
RR12-APP BY M/S K.DEVENDER  
RR6,9,22, 24 TO 29 & 31-APP BY  
K.RAVIKANTH  
1)MEMO FILED VIDE USR NO.924/2017  
2)PROOF OF MEMO NEWS PAPER  
PUBLICATION FILED VIDE(IN THE  
DISTRICT EDITIONS OF ANDHRA  
JYOTHI TELUGU DIALY, HAVING  
CIRCULATION IN  
HYDERABAD,SEC,BAD,NALGONDA,RAN  
GA REDDY,GUNTUR DIST)USR  
NO.2064/2017 FOR-RR-4,5,8 TO 11,14 TO  
18 & 20 TO 23(SERVED)  
MEMO FILED VIDE USR NO.101434/2023.  
MEMO FILED VIDE USR NO.103975/2023.  
APPELLANT NO.2-APP BY KARUNAKAR  
REDDY

89 AS/361/2017 A SRINATH ANAND NAIDU MAMIDI HYDERABAD  
IA 1/2017(ASMP  
908/2017)(Stay Petition)

90 AS/1475/2018 MOHD ASIFUDDIN MEDAK  
IA 2/2018(Suspension  
Petition)  
IA 1/2023(Injunction Petition)  
V SATYAM REDDY (R4)  
V SATYAM REDDY (R8)  
V SATYAM REDDY (R7)  
V SATYAM REDDY (R9)  
RR-1 & 3-SERVED  
R-2-NS NOT YET RETURNED  
RR-4,7 TO 9-APP BY M/S V.SATYAM  
REDDY  
RR-5,10 TO 19,28 TO -  
32-NOT NECESSARY PARTIES VIDE C.T.  
RR-6,20,21,24 TO 27-( NO SUCH  
PERSON )

91 AS/1481/2018 J KANAKAIAH HYDERABAD  
IA 2/2018(Miscellaneous  
Petition)  
IA 3/2018(Vacate Stay  
GARELA MALLESH  
R1 R5 R6 R7 R8 R9 R10 R11 R12 R13  
R14 R15 R16 R17 R18 R19 R20 R21 R22

Petition)

UNSERVED ...RR-1,5 & 6-DIED VIDE C.T.(R-1-DIED PER LRS OF RR-2 TO 4 AND R-6-DIED AND HIS BEING REPTD.BY HIS REPRESENTATIVES ) R-3&4- App. by G.Mallesh (15337) vide SR No.78172/2018.  
RR-8 TO 22-NOT NECESSARY PARTIES VIDE C.T.  
R-2-NS NOT YET RETURNED  
MEMO FILED VIDE USR NO.98531/2018

R-7-LEFT-AS PER MEMO FILED USR NO.83036/18

PROOF OF SERVICE NOT FILED FOR RR-2 TO 4 & 7

**FINAL HEARING (FIRST APPEALS)**

92	AS/76/2014 IA 1/2014(ASMP 274/2014)(Injunction Petition)	I V RADHAKRISHNA MURTHY	MANJARI S GANU KARRI MURALI KRISHNA (R2) PRAVEEN CHILLARA (R3) R1-APP BY MANJARI S GANU R2-APP BY KARRI MURALI KRISHNA R3-APP BY PRAVEEN CHILLARA	RANGA REDDY
93	AS/90/2014 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	KOWTURU PAVAN KUMAR	M PAPA REDDY MANJARI S GANU (R5) MANJARI S GANU MEMO FILED VIDE USR NO.52185/2024.	RANGA REDDY
94	AS/152/2014	MARAM ANIL KUMAR	AJAY KUMAR KULKARNI V HANUMANTH RAO (R28) SR-APP BY AJAY KUMAR KULKARNI WRITTEN ARGUMENTS FILED VIDE USR NO.55521/2024. (LETTER)	MAHABUBNAGAR
95	AS/209/2016	M V RAJ KUMAR GABRIEL AKKAM ESHWAR	CH SUJATHA T KISHTAIAH (R6) SR-APP BY S M RAFEE (17815) MEMO FILED VIDE USR NO.59018/2023. PROOF OF COST PAYMENT (MEMO) FILED VIDE USR NO.64837/2023.	MEDAK
96	AS/389/2017 IA 1/2023(Vacate Stay Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Set Aside Abatement) IA 4/2024(L R Petition) AS/386/2017	P DURGA PRASAD GADDAM SRINIVAS	R DHEERAJ SINGH R-1-APP BY M/S R.DHEERAJ SINGH RR-2 & 4-DIED VIDE C.T. R--3-SERVED R-5-RETD UNSERVED( NOT IN THE VILLAGE (SERVED IN ASMP NO.948/2017,CELL NO.8143903986) RR-6 TO 8-NS NOT YET RETURNED MEMO FILED VIDE USR NO.59024/2023.(C) MEMO FILED VIDE USR NO.108172/2023.	MEDAK
97	AS/386/2017 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	P DURGA PRASAD GADDAM SRINIVAS	R DHEERAJ SINGH RR-1 & 2-APP BY M/S R.DHEERAJ SINGH RR-3 & 4-DIED VIDE C.T. R-5-SERVED BATTA DUE WITH A PETITION DETAILED - AND CORRECT ADDRESS FOR RR-6 & 7 (FORIEGN COVER ALONG WITH FORIEGN ACK. FORM WITH SUFFICIENT STAMP MAY BE AFFIXED- FOR RR-6 & 7 PROOF OF SERVICE NOT FILED FOR RR-6 & 7 COUNTER AFFIDAVITS FILED VIDE USR NOS.61177, 61178 & 61180/2024.	MEDAK

**ADMISSION (SECOND APPEALS)**

98	SA/2/2016 SA/803/2017	MANJARI S GANU	B SHESHU KUMAR MEMO filed vide USR No.1398 dated 04- 01-2023 RR 2 to 5- Notice sent not yet returned. RR 2 to 5 appearance by B. Sheshu Kumar Advocate(8284) vide USR No. 34149 dated 31.03.2023	HYDERABAD
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99	SA/803/2017		B SHESHU KUMAR SA 2/2016 IS ALREADY ADMITTED ON 01.07.2016 Memo filed vide USR No.1399 dated 04- 01-2023 RR 2, 4, 5 appearance by B. Sheshu Kumar (8284) vide USR No. 34147 dated 31.03.2023	HYDERABAD
100	SA/102/2016 IA 1/2016(SAMP 270/2016)(Stay Petition) IA 2/2016(SAMP 756/2016)(Vacate Stay Petition) IA 3/2016(SAMP 2728/2016)(Fix an Early Date) SA/219/2016	P VINAYAKA SWAMY	RUPENDRA MAHENDERA RAVINDRA BHARATI Memo filed vide USR No.27441 dated 14- 03-2023	HYDERABAD
101	SA/219/2016	P VINAYAKA SWAMY	RUPENDRA MAHENDERA	HYDERABAD
102	SA/510/2017 IA 2/2017(SAMP 1075/2017)(Stay Petition) IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Abatement) IA 3/2023(L R Petition)	V N ANAGANI	RR1- Notice sent not yet returned RR2- Notice Served Proof of service filed vide USR No. 46339 dated 06.06.2023 Memo Proof of Service filed vide USR No.67952 dated 25-07-2023 Memo filed vide USR No.37198 dated 15- 04-2024 Memo Proof of Service filed vide USR No. 53031 dated 19-06-2024	KARIMNAGAR
103	SA/288/2018 IA 2/2017(SAMP 45757/2017)(Dispense with Petition) IA 3/2017(SAMP 45758/2017)(Condone Delay Petition) IA 2/2018(Stay Petition)	C M R VELU	M RAJAMALLA REDDY (R15) M RAJAMALLA REDDY (R16) M RAJAMALLA REDDY (R8) M RAJAMALLA REDDY (R9) K ANTHONY REDDY (R2) M RAJAMALLA REDDY (R14) M RAJAMALLA REDDY (R13) M RAJAMALLA REDDY (R10) M RAJAMALLA REDDY (R11) M RAJAMALLA REDDY (R19) M RAJAMALLA REDDY (R18) Memo filed vide USR No.60774 dated 05- 07-2024	MEDAK
104	SA/307/2018 IA 1/2018(Leave Petition) IA 2/2018(Condone Delay Petition) IA 3/2018(Suspension Petition)	V VENUMADHAV	B SHARADA (R3)	MEDAK
105	SA/604/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Stay Petition)	M RAMA KRISHNA		ADILABAD
106	SA/657/2018 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Abatement) IA 3/2024(L R Petition)	I GOPAL REDDY	VIVEK JAIN	KHAMMAM
107	SA/60/2019 IA 3/2019(Suspension Petition)	A TULSI RAJ GOKUL	YADAI AH JETTI	HYDERABAD
108	SA/89/2019	J SURESH BABU	K RAJITHA R2 UNSERVED::	NALGONDA
109	SA/189/2019 IA 2/2019(Condone Delay Petition) IA 3/2019(Injunction Petition)	RAPOLU BHASKAR	P RAGHAVENDRA REDDY MEMO filed vide USR No.85744 dated 02- 09-2023	KARIMNAGAR
110	SA/205/2019 IA 1/2023(Amendment)	PITTA SRINIVASA REDDY	YELLAPRAGADA SRINIVASA MURTHY MEMO filed vide USR No.119249 dated 06-	WARANGAL

	Petition)		12-2023	
111	SA/50/2020	M MADHAVA REDDY	N JANARDHAN REDDY	KARIMNAGAR
112	SA/149/2020 IA 1/2020(Suspension Petition)	V V RAMANA	K V SUDHAKAR P Memo Filed Along With Proof Of Services Vide Usr No.44702 Dt 18/12/2020	NALGONDA
113	SA/176/2024 IA 1/2024(Stay Petition)	J VENKATESWARA REDDY	AJAY KUMAR MADISETTY (HCJ NOTE)	WARANGAL

**INTERLOCUTORY (SECOND APPEALS)**

114	SA/1279/2012 IA 3/2022(Direction Petition) IA 1/2023(Permission Petition) IA 2/2023(Permission Petition) IA 1/2024(Permission Petition)	VISHNU PRASAD REDDY D	S. Vimala (PARTY IN PERSON) K CHENCHURAMI REDDY (R4) R V INDIRA KUMARI (R5) K CHENCHURAMI REDDY (R3) RR- Memo filed vide Usr No. 40040 Dt 27/4/2022 Counter Affidavit filed vide USR No.117629 dated 01-12-2023 Counter Affidavit filed vide USR No.118849 dated 05-12-2023 Written Arguments filed vide USR No. 121335 dated 12-12-2023 certified copies filed vide U.S.R.No.22690 dt.04/03/2024 Memo filed vide USR No. 124035 dated 18.12.2023 MEMO OF PROOF OF SERVICE filed vide USR No. 125825 dated 21.12.2023 Counter Affidavit filed vide USR No.2998 dated 09-01-2024 Rejoinder filed vide USR No.9791 dated 01- 02-2024 (LETTER) MEMO filed vide USR No.42033 dated 29- 04-2024	RANGA REDDY
115	SA/78/2013 IA 1/2014(SAMP 295/2014)(Direction Petition)	M V B S NARASIMHA ANUDEEP	PUSHADAPU SUBBA RAO GADE VENKATESWARA RAO (R4)	RANGA REDDY
116	SA/688/2013 IA 1/2013(SAMP 1735/2013)(Suspension Petition)	A KRANTI KUMAR REDDY	K SREENIVAS R-Memo filed vide Usr No.6770 Dt 31/1/2022	MAHABUBNAGAR
117	SA/670/2017 IA 2/2017(SAMP 2522/2017)(Extension Petition) IA 1/2019(Vacate Stay Petition)	SUJITH JAISWAL	KAVIPURAPU S.V.K.N MUKHENDU KAUSHIK T S ANAND RR 1 to 3 appearance by T S ANAND Advocate	WARANGAL
118	SA/701/2017 IA 2/2017(SAMP 1482/2017)(Suspension Petition)	RANGA RAO NELLUTLA	D MADHAVA RAO K ANTHONY REDDY (R51)	RANGA REDDY
119	SA/840/2017 IA 1/2017(SAMP 1656/2017)(Injunction Petition)	M/s RESU LAW OFFICE	G ARUN KUMAR	RANGA REDDY
120	SA/1018/2017 IA 1/2017(SAMP 2041/2017)(Suspension Petition)	Y ASHOK RAJ	V RAVI KIRAN RAO RR1 to 3- Served	KARIMNAGAR
121	SA/1142/2017 IA 2/2017(SAMP 2307/2017)(Injunction Petition)	L PRABHAKAR REDDY	MALLA REDDY GADIPALLY G ANANDAM (R6) G ANANDAM (R7) G ANANDAM (R5)	MEDAK
122	SA/1268/2017 IA 2/2017(SAMP 2582/2017)(Suspension Petition)	NIMMAGADDA REVATHI	M RAJAMALLA REDDY RR1,2-Notice Unserved RR 3 to 6 are not necessary vide CT	KARIMNAGAR

123	SA/99/2019 IA 1/2019(Stay Petition) IA 1/2024(Vacate Stay Petition)	G ARUN KUMAR	POCHAIH DORISHETTI (LETTER)	MEDAK
<b><u>FINAL HEARING (SECOND APPEALS)</u></b>				
124	SA/210/2011	PUPPALI VINAY KUMAR	GOVARDHAN VENU	KARIMNAGAR
125	SA/1391/2011	B RAVEENDRA BABU	D SRINIVAS PRASAD	MEDAK
126	SA/341/2013 IA 1/2013(SAMP 908/2013)(Injunction Petition)	B NAGI REDDY	N NAVEEN KUMAR	MAHABUBNAGAR
127	SA/840/2013	G ANANDAM	HARENDER PRASAD	MAHABUBNAGAR
128	SA/894/2013	M RAJAMALLA REDDY	L PRABHAKAR REDDY	MEDAK
129	SA/794/2015	B SHESHU KUMAR	C B RAM MOHAN REDDY Appellant -App by B Sheshu Kumar vide USR No.107513 dated 01-11-2023 Memo Proof of Service filed vide USR No.118324 dated 04-12-2023 (COURT SLIP)	HYDERABAD
130	SA/895/2015	RANGA RAO NELLUTLA	SRINIVASA RAO BODDULURI R- Memo filed Vide Usr No 9116 Dt 8/2/2022 Counter Affidavit filed vide USR No.85483 dated 21-09-2022 MEMO filed vide USR No.100089 dated 06- 10-2023	RANGA REDDY
131	SA/872/2016	D SRINIVAS PRASAD	G SUNDARESAN Memo filed vide USR No.28295 dated 14- 03-2023 R1 died RR2 to 4 app. by Sri Gaddam Srinivas Advocate 11054 RR 5 to 11 Served Memo of proof of service filed vide USr No. 57117 dated 28.06.2023	RANGA REDDY
132	SA/3/2017	R MADHAVI LATHA	P GIRI KRISHNA (R4) P GIRI KRISHNA (R5) Memo Proof of Service filed vide USR No.20104 dated 21-02-2023 RR6 and 7 - Notice Served Rr 1 to 3- Notice Unserved	ADILABAD
133	SA/348/2017	SUDHAKARA RAO AMBATI	N MUKUNDA REDDY RAVI Memo filed vide USR No.27949 dated 14- 03-2023	HYDERABAD
134	SA/731/2017	RAKESH SANGHI	LOKIREV PREETHAM REDDY K SIDDHARTH RAO (R4) RR 1 TO 3 APP BY L PREETHAM REDDY ADVOCATE Memo of proof of service of notice upon 4th and 5th respondents filed vide USR No. 32584 dated 27.03.2023	HYDERABAD
135	SA/764/2017 IA 1/2017(SAMP 1584/2017)(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	C KUMAR	HYDERABAD
136	SA/992/2017	CH KOTESWARA RAO	T V MURLIDHAR	MEDAK
137	SA/1047/2017	M RAJAMALLA REDDY	RAYAPROLU SRIKANTH JAYANTI S C SEKHAR (R7)	MEDAK
138	SA/1087/2017	V BALRAM	MOOSA AHMED	ADILABAD
139	SA/1335/2017	MADIRAJU PRABHAKAR RAO	VENKATESWARLU CHAKKILAM	KHAMMAM

	IA 1/2017(SAMP 2732/2017)(Stay Petition)		C A R SESHAGIRI RAO (R4) C A R SESHAGIRI RAO (R2) C A R SESHAGIRI RAO (R3) memo filed on behalf of the respondent No.3 vide USR No. 57964 dated 30.06.2023	
140	SA/1336/2017	RUDRESH DESHPANDE	K JAMALI (R2) K JAMALI (R3)	ADILABAD
141	SA/621/2018 IA 1/2024(Fix an Early Date)	R DHEERAJ SINGH	HARI SREEDHAR	RANGA REDDY
142	SA/15/2020	BICHALA ARUNA	J PRABHAKAR (R) Memo Proof Of Service Filed vide usr 25559 dt 13/08/2020	HYDERABAD
<b>FINAL HEARING (AT 2.15 PM)</b>				
143	SA/1379/2017 IA 1/2017(SAMP 2822/2017)(Condone Delay Petition) IA 2/2017(SAMP 2823/2017)(L R Petition) IA 3/2017(SAMP 2824/2017)(Stay Petition) SA/30328/2016 (Filing No) SA/29752/2016 (Filing No)	VELLANKI JYOTHI	(LETTER)	MAHABUBNAGAR
144	SA/29752/2016/ (Filing No) IA 1/2016(SAMP 1677/2016)(Condone Delay Petition) IA 3/2016(SAMP 29754/2016)(Stay Petition)	K SREENIVAS	L PRABHAKAR REDDY R1 UNSERVED,RR-3 App by sri L. Prabhakar Advocate RR-3 Counter filed Vide Usr No.9239 Dt 9/2/2022 (LETTER)	MAHABUBNAGAR
145	SA/30328/2016/ (Filing No) IA 2/2016(SAMP 2731/2016)(Condone Delay Petition) IA 3/2016(SAMP 2732/2016)(L R Petition)	K SREENIVAS	L PRABHAKAR REDDY	MAHABUBNAGAR
<b>PART-HEARD (AT 2.15 PM)</b>				
146	AS/343/2012 IA 4/2024(Miscellaneous Petition) IA 5/2024(Condone Delay Petition) IA 6/2024(Set Aside Abatement) IA 7/2024(L R Petition) IA 8/2024(Permission Petition) AS/344/2012	S SRIDHAR	A PULLA REDDY ASHOK REDDY KANATHALA ASHOK REDDY KANATHALA (R29) SURENDRA DESAI (R8) ASHOK REDDY KANATHALA (R33) SURENDRA DESAI (R7) SURENDRA DESAI (R4) SURENDRA DESAI (R5) ASHOK REDDY KANATHALA (R31) SURENDRA DESAI (R2) ASHOK REDDY KANATHALA (R28) ASHOK REDDY KANATHALA (R32) SURENDRA DESAI (R3) ASHOK REDDY KANATHALA (R30) ASHOK REDDY KANATHALA (R27) 1)STEPS DUE TO BRING ON REOCDR - THE LRS OF RR-6 & 16 2)BATTU DUE WITH A PETITION DETAILED - AND CORRECT ADDRESSES FOR R-25 (FORIEGN COVER ALONG WITH FORIEGN- ACK FORMS IN TO SUFFICIENT STAMPS - MAY BE AFFIXED FOR R-25 ) RR-1 TO 5,7,8,9,10 TO 15,19 TO- 24-APP BY M/S A.PULLA REDDY R-17-SERVED R-26-NOT NECESSARY PARTY VIDE C.T. (COURT SLIP) MEMO FILED VIDE USR NO.33113/2024. COUNTER AFFIDAVITS FILED VIDE USR NOS.37119, 37121 & 37123/2024	RANGA REDDY
147	AS/344/2012 IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside	S SRIDHAR	A PULLA REDDY SURENDRA DESAI (R16) SURENDRA DESAI (R18) SURENDRA DESAI (R19)	RANGA REDDY

Abatement)  
IA 3/2024(L R Petition)  
IA 4/2024(Permission  
Petition)

SURENDRA DESAI (R14)  
SURENDRA DESAI (R2)  
SURENDRA DESAI (R15)  
1)STEPS DUE TO BRING ON RECORD  
THE LRS OF RR-6,8 & 17  
2)BATTAs DUE WITH A PETITION  
DETAILED AND CORRECT ADDRESSES  
FOR R-20  
RR-1 TO 5,7,9 TO 13,15,16,18,19 & 21-  
APP BY A.PULLA REDDY  
R-14-SERVED

**COURT NO. 10**  
**THE HONOURABLE SRI JUSTICE K.SURENDER**

**To be heard on Tuesday the 30th day of July 2024(AFTER LIST-1 OR AT 2:15 PM)**

**(DAILY LIST -2)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FINAL HEARING</b>				
148	CRLA/35/2008 IA 1/2024(Receive Addl. Document)	MAMIDI VENU MADHAV	VIDYA SAGAR RAO CHITNENI ( SC SPL PP FOR ACB) PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
149	CRLA/887/2008	V.MYTHILI	VIDYA SAGAR RAO CHITNENI ( SC SPL PP FOR ACB) PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
150	CRLA/282/2009	SRIKANTH CH	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
151	CRLA/1450/2009	KOTESWARA RAO MUMMANENI	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
152	CRLRC/1537/2009 CRLRC/1635/2009	P NAGENDRA REDDY	PUBLIC PROSECUTOR JYOTHI ESWAR GOGINENI (R19)	HYDERABAD
153	CRLRC/1635/2009	JYOTHI ESWAR GOGINENI	PUBLIC PROSECUTOR	HYDERABAD
154	CRLRC/1794/2009	A PRABHAKAR RAO	PUBLIC PROSECUTOR S SRIDHAR SINGH (R5) CHINDAM PRATAP (R2)	NIZAMABAD
155	CRLRC/65/2010	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR Dr CHALLA SRINIVASA REDDY (R23) R1-STATE REP BY PP. R2-VAKALATH FILED M/S.Dr CHALLA SRINIVASA REDDY.	NALGONDA
156	CRLRC/297/2010	C VASUNDHARA REDDY	PUBLIC PROSECUTOR B NALIN KUMAR (R6) R1-VAKALATH FILE BY M/S.B NALIN KUMAR. R2-STATE REP BY PP.(END OF THE LIST)(C)	HYDERABAD
157	CRLRC/311/2010	S JAGADISH	PUBLIC PROSECUTOR	HYDERABAD
158	CRLRC/734/2010 CRLRC/735/2010 CRLRC/828/2010	SRINIVAS G	PUBLIC PROSECUTOR SILOMKOTI SIVA KUMAR (R8) M ANNAPURNNAYYA (R7)	HYDERABAD
159	CRLRC/735/2010	SRINIVAS G	PUBLIC PROSECUTOR SILOMKOTI SIVA KUMAR (R8) M ANNAPURNNAYYA (R7)	HYDERABAD
160	CRLRC/828/2010	D SANGEETHA REDDY	PUBLIC PROSECUTOR SILOMKOTI SIVA KUMAR (R33) M ANNAPURNNAYYA (R32)	HYDERABAD
161	CRLA/904/2010	BADETI VENKATA RATHNAM	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
162	CRLRC/1296/2010	A SANJEEVA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
163	CRLRC/1297/2010	A SANJEEVA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
164	CRLRC/1350/2010	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL

165	CRLRC/1617/2010	DURGA PRASAD KOTAMRAJU	PUBLIC PROSECUTOR SHYAM S AGRAWAL (R13) MEMO FILED USR NO 59116/2024 MEMO FILED USR NO 69170/2024	HYDERABAD
166	CRLRC/315/2011 CRLRC/890/2011	L HARISH	PUBLIC PROSECUTOR	MAHABUBNAGAR
167	CRLRC/890/2011	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
168	CRLA/963/2011	SRIDHAR LONKALA	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOKLET PREPARE AND PUT UP IN EB.	HYDERABAD
169	CRLA/1410/2011	V BRAHMAIAH CHOWDARY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
170	CRLRC/1476/2011	KIRAN REDDY MALLARAPU	PUBLIC PROSECUTOR	KHAMMAM
171	CRLA/1494/2011	K SARVA BHOUMA RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
172	CRLA/434/2012	SRINIVAS M	PUBLIC PROSECUTOR (LETTER)	KARIMNAGAR
173	CRLA/1093/2012	A VISWANATH	GHANI A MUSA (SC FOR ACB SPL PP) PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
174	CRLA/1102/2012	JAYANTI S C SEKHAR	PUBLIC PROSECUTOR	RANGA REDDY
175	CRLA/1143/2012	M VENKANNA	T SRUJAN KUMAR REDDY SC FOR CBI PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
176	CRLA/1186/2012	SRIDHAR CHIKYALA SC SPL PP ACB TS	BADETI VENKATA RATHNAM LC RECORD RECEIVED AND PUT UP IN EB.	HYDERABAD
177	CRLA/1216/2012	G SHASHIDHAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
178	CRLA/1247/2012	M VENKATA NARAYANA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
179	CRLRC/1701/2012	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
180	CRLRC/1892/2012	NANDITA GUHA	PUBLIC PROSECUTOR MANIK RAO (R2) (NOTICE SENT TO PETITIONER NOT YET RETURNED TILL DATE) NANDITHA GUHA Appointed AMICUS CURIE FOR THE PETITIONER MEMO FILED USR NO 68610/2024	RANGA REDDY
181	CRLRC/1963/2012	C HARI PREETH	PUBLIC PROSECUTOR A DATTANAND (R19)	HYDERABAD
182	CRLRC/2232/2012	M VIJAYA KANTH	PUBLIC PROSECUTOR KODAVATI SRINIVASA RAO (R5)	HYDERABAD
183	CRLRC/2360/2012	M RAJENDER REDDY	PUBLIC PROSECUTOR CHALLA GUNARANJAN (R2)	HYDERABAD
184	CRLRC/40/2013	N C DAS	PUBLIC PROSECUTOR M MADHAVA REDDY (R11)	HYDERABAD

185	CRLA/69/2013 CRLA/70/2013	JAISURYA DITTAKAVI	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK 69/2013 AND 70/2013 PREPARED AND PUT UP IN EB.	HYDERABAD
186	CRLA/70/2013	MOHAMMED RAHAIL AHMED	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD
187	CRLRC/111/2013	P PRABHAKAR REDDY	PUBLIC PROSECUTOR G BHANU PRASAD (R21) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S G BHANU PRASAD.	KHAMMAM
188	CRLA/116/2013 CRLA/117/2013	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
189	CRLA/117/2013	MUMMANENI SRINIVASA RAO	A MURALEEDHAR REDDY	KHAMMAM
190	CRLA/123/2013	C SHARAN REDDY AVULA KRISHNAVENI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR 48737/2024. MEMO FILED USR 49489/2024	KHAMMAM
191	CRLA/167/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
192	CRLA/185/2013	P BHAKTHAVATSAL	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
193	CRLA/220/2013	M RAMALINGESWARA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MEDAK
194	CRLA/240/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
195	CRLA/271/2013	A SAMEER KUMAR	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
196	CRLA/281/2013	A GAYATRI REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
197	CRLA/352/2013 IA 1/2024(Condone Delay Petition) IA 2/2024(Leave Petition)	BADETI VENKATA RATHNAM	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
198	CRLRC/366/2013	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR (AP) R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP. PROOF OF SERVICE FILED USR NO 30180/2024	HYDERABAD
199	CRLA/431/2013	U SHANTHI BHUSHAN RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
200	CRLA/439/2013 CRLA/454/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK FOR 439/2013 AND 454/2013 PREPARED AND PUT UP IN EB.	WARANGAL
201	CRLA/454/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK FOR 439/2013 AND 454/2013 PREPARED AND PUT UP IN EB.	WARANGAL
202	CRLA/457/2013	P DEVENDER	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL



203	CRLRC/465/2013	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR PULIPATI RADHIKA (R3) R1-STATE REP BY PP. R2-VAKALAT FILED BY M/S PULIPATI RADHIKA.	HYDERABAD
204	CRLRC/499/2013	SETTY RAVI TEJA	PUBLIC PROSECUTOR R1-STATE REP BY PP. R2-NOTICE SENT NOT YET RETURNED. MEMO FILED USR 29644/2024 MEMO PROOF OF SERVICE FILED USR NO 31624/2024	HYDERABAD
205	CRLA/532/2013	N RAVI PRASAD	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
206	CRLA/534/2013	H SUDHAKARA RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
207	CRLA/547/2013	VENKATESWARLU POSANI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
208	CRLA/548/2013	D BHASKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NIZAMABAD
209	CRLA/562/2013	A KRANTI KUMAR REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
210	CRLA/571/2013	MAHBOOB HUSSAIN	PUBLIC PROSECUTOR	KARIMNAGAR
211	CRLA/577/2013	PULLA RAO YELLANKI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
212	CRLA/586/2013	M V SUBBA REDDY	PUBLIC PROSECUTOR RCF SENT, LC RECORD NOT RECEIVED.	HYDERABAD
213	CRLRC/589/2013	PUJARI MANI SAHITH	PUBLIC PROSECUTOR R1-NOTICE SENT NOT YET RETURNED. R2-STATE REP BY PP.	HYDERABAD
214	CRLRC/602/2013	M/S LEGOAL LAW SERVICES	PUBLIC PROSECUTOR A SAMIR KUMAR REDDY (R43) R1-STATE REP BY PP. R2-VAKLAT FILED BY M/S A SAMIR KUMAR REDDY.	HYDERABAD
215	CRLRC/708/2013	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR R1-STATE REP BY PP.	RANGA REDDY
216	CRLRC/821/2013	C V R RUDRA PRASAD	PUBLIC PROSECUTOR SR1-STATE REP BY PP MATERIAL PAPER FILED USR NO 46085/2024	HYDERABAD
217	CRLRC/957/2013	V V L N SARMA	PUBLIC PROSECUTOR I GOWTHAM (R12)	HYDERABAD
218	CRLRC/981/2013	KRISHNA REDDY PUTTA	PUBLIC PROSECUTOR	RANGA REDDY
219	CRLRC/1000/2013	S V RAMANA	PUBLIC PROSECUTOR	MAHABUBNAGAR
220	CRLRC/1025/2013 CRLRC/1043/2013	A BHUVAN SUNDER REDDY	PUBLIC PROSECUTOR	HYDERABAD
221	CRLRC/1043/2013	C VIJAYA SHEKAR REDDY	PUBLIC PROSECUTOR	HYDERABAD

222	CRLA/1150/2013	CH VENKAT RAMAN	PUBLIC PROSECUTOR S SURENDER REDDY (R2) R1 APP BY PP R2 APP LC RECORD NOT RECEIVED	HYDERABAD
223	CRLRC/1194/2013	C HARI PREETH	PUBLIC PROSECUTOR MOHAMMED SHUJAULLAH KHAN (R53)	HYDERABAD
224	CRLRC/1233/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
225	CRLRC/1234/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
226	CRLRC/1235/2013	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	HYDERABAD
227	CRLRC/1276/2013	LOVANEET KUMAR SHARMA	PUBLIC PROSECUTOR A M QURESHI (R24)	HYDERABAD
228	CRLRC/1283/2013	D BHASKAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
229	CRLRC/1339/2013	P ANIMI REDDY	PUBLIC PROSECUTOR MEMO FILED USR NO 29806/2024	HYDERABAD
230	CRLRC/1367/2013	MOHD SHAFIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
231	CRLRC/1417/2013	V RAGHUNATH	PUBLIC PROSECUTOR	NALGONDA
232	CRLRC/1437/2013	T S ANIRUDH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
233	CRLRC/1474/2013	V PADMANABHA RAO	PUBLIC PROSECUTOR S AJAY KUMAR (R4)	MAHABUBNAGAR
234	CRLRC/1512/2013	S SRINIVASA SHARMA	PUBLIC PROSECUTOR Dr. C S CHAKRAVARTHY (R3)	HYDERABAD
235	CRLRC/1612/2013	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR	RANGA REDDY
236	CRLRC/1618/2013	S SURENDER REDDY	PUBLIC PROSECUTOR	ADILABAD
237	CRLRC/1619/2013	B BAL REDDY	PUBLIC PROSECUTOR	RANGA REDDY
238	CRLRC/1651/2013	NAGARAJU YANAMANDRA	PUBLIC PROSECUTOR	HYDERABAD
239	CRLRC/1676/2013	G V S MEHAR KUMAR	PUBLIC PROSECUTOR VENKATESWARA RAO UPPALA (R15)	RANGA REDDY
240	CRLRC/1776/2013	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR VENKATESWARLU POTHAPRAGADA (R11)	HYDERABAD